

No.G-14024/1/2018-Cash (LA)  
Ministry of Law & Justice  
Department of Legal Affairs  
Cash Section

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Shastri Bhawan, New Delhi  
Dated the 06<sup>th</sup> June, 2023

**Sub: Notice inviting Quotations for e-filing of returns.**

The Department of Legal Affairs (Cash Section) invites quotations for hiring the services of a Chartered Accountant/ Chartered Accountancy firm for current Financial Year for filing the returns as mentioned below.

S.No.	Return Details	Rate excluding tax + NSDL fee
1	Regular return per quarter for Salary.	
2	Correction return per quarter for Salary as per Income-Tax Notice.	
3	Regular return per quarter for Non-Salary.	
4	Correction return per quarter for Non-Salary as per Income-Tax Notice.	
5	Form-16 and Form – 16A (per form)	
6	GSTR-7 Monthly Return	

1. The interested persons/firms may furnish the quotations for the above purpose by mentioning the rates against each column as given above. The quotation shall sent by Speed-post/Registered post only, so it reaches latest by 22.06.2023 at 04.30 PM to Under Secretary (Cash), Department of Legal Affairs, Room No 407(D), Shastri Bhavan, New Delhi. Any quotations received after the stipulated date and time will summarily be rejected.
2. Earlier Quotation notice dated 28.04.2023 in this regard on the website of this Department is hereby withdrawn/cancelled.



(Kuldeep Mendiratta)  
Under Secretary to the Govt. of India  
Ph.23384831

1. Notice Board of DoLA.
2. NIC for Publishing on Official website of DoLA placed in the heading "Tender" on the home page.